

- (5) Ninth Report on Action Taken by Government on the recommendations contained in their Forty-Seventh Report (Tenth Lok Sabha) on Burn Standard Company Limited.
- (6) Tenth Report on ITI Ltd. and the Minutes of the sittings of the Committee relating thereto.

11.04 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

**Sixth, Seventh, Eighth Reports, Tour Reports of Study Groups and Minutes**

[English]

SHRI K. PRADHANI (Nowrangpur) : I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto:

- (1) Sixth Report on Ministry of Welfare (Tribal Development Division) Action taken by Government on the recommendations contained in the 59th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha)- Rehabilitation of Displaced Tribals by Major Projects in Madhya Pradesh.
- (2) Seventh Report on Ministry of Food Processing Industries (Eleventh Lok Sabha)- Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Modern Food Industries (India) Limited.
- (3) Eighth Report on Ministry of Railways (Railway Board) (Eleventh Lok Sabha) Reservation for and Employment of Scheduled Castes and Scheduled Tribes in South Central Railway.
- (4) Four Tour Reports of Study Group - I and II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

11.04¼ hrs.

STANDING COMMITTEE ON DEFENCE

**Fifth Report**

[English]

SHRI B.K. GADHVI (Banaskantha) : I beg to present the Fifth Report (Hindi and English versions) of the Standing Committee on Defence on Demands for Grants 1997-98 on Ministry of Defence.

11.04½ hrs.

STANDING COMMITTEE ON ENERGY

**Fourteenth, Fifteenth, Sixteenth and Seventeenth Reports**

[English]

SHRI JAG MOHAN (New Delhi) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy :

- (1) Fourteenth Report on Demands for Grants (1997-98) relating to the Department of Atomic Energy.
- (2) Fifteenth Report on Demands for Grants (1997-98) relating to the Ministry of Non-conventional Energy Sources.
- (3) Sixteenth Report on Demands for Grants (1997-98) relating to the Ministry of Power.
- (4) Seventeenth Report on Demands for Grants (1997-98) relating to the Ministry of Coal.

11.04 ¾ hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

**Fourth, Fifth, Sixth and Seventh Reports and Minutes**

[Translation]

SHRI MADHUKAR SIRPOTDAR (Mumbai North-West): Mr. Speaker Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare and Minutes of the Sittings of the Committee relating thereto :

- (1) Fourth Report on Action Taken by the Government on the Recommendations/Observations contained in the First Report of the Standing Committee on Labour and Welfare on Demands for Grants—Ministry of Labour-1996-97.
- (2) Fifth Report on Demands for Grants relating to Ministry of Labour for the year 1997-98.
- (3) Sixth Report on Action Taken by the Government on the Recommendations/Observations contained in the Second Report of the Standing Committee on Labour and Welfare on Demands for Grants—Ministry of Welfare-1996-97.
- (4) Seventh Report on Demands for Grants relating to Ministry of Welfare for the year 1996-97.